NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/614/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.G. SOTHYAN BRAYOND For Operational Creditory Alisaterna, (For A.IC. MYLSAMY)

ORDER

Counsel for the petitioner/operational creditor present and stated that the notice sent to the respondent has not been served. Counsel for petitioner is directed to send fresh notice to the respondent for his appearance and for making submissions and file proof of the same by way of an affidavit on the next date of hearing. Put up on 13.11.2017 at 10.30 A.M.

> —SØ— K Anantha Padmanabha Swamy Member (Judicial)

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